

Annex 1: Major Policy Initiatives of State Budgets 2010-11

State	Social	Economic	Fiscal	Others
1. Andhra Pradesh	<ul style="list-style-type: none"> Extension of free power supply time to agriculture from 7 to 9 hours. Launching of contributory pension (Dr. YSR Abhaya Hastham scheme) for providing income security to the SHG member women above 18 years in rural and urban areas on completion of 60 years of age. Provision of ₹1,932 crore in 2010-11 budget for the pension scheme to the AIDS patients. Implementation of education schemes (<i>Sarva Siksha Abhiyan</i> and a Centrally Sponsored Scheme called <i>Sakshar Bharat Mission 2012</i>). 	<ul style="list-style-type: none"> Proposal for restoration of 3,000 'minor' irrigation tanks with financial assistance from Government of India. Taking up of bridge construction (second bridge across river Godavari) and road construction (three more roads with a length of 520 km at estimated cost of ₹3,083 crore under Government of India's Viability Gap Funding) under PPP mode. Implementation of Bus Rapid Transit System (BRTS) under JNNURM in Vijayawada and Visakhapatnam Cities. 	<ul style="list-style-type: none"> One time waiver of loans sanctioned to the weavers' cooperative societies and individual weavers under PMRY, <i>Rajiv Yuva Shakti Scheme</i> through a provision of ₹312 crore in 2010-11. Allowed a fitment benefit of 39 per cent to all State Government employees and pensioners based on recommendations of State's Ninth Pay Revision Commission. 	<ul style="list-style-type: none"> Setting up of 4,687 ICT enabled centres under public private partnership (PPP) mode to provide all Government and other value added services to rural citizens covering all the Districts/ Mandals in an integrated manner at their doorstep at an affordable cost.
2. Arunachal Pradesh	<ul style="list-style-type: none"> Assistance upto ₹25,000 for terminal diseases related to heart, liver, kidney and cancer to citizens who are neither government servants nor their family members. Construction of PDS godowns at vulnerable locations spending ₹15 crore. Construction of storage godowns with all the facilities for preventing losses of the foodgrains. 	<ul style="list-style-type: none"> Checking of leakages by tax and excise departments through installation of CCTV cameras and electronic weighbridges at border check-gates. Computerization of treasuries, e-payment of taxes etc. Budgetary provision for UID project and improvement of statistical system in the State. Interest subsidy of 3 per cent for cheaper bank loans to SHGs. 	<ul style="list-style-type: none"> Allocation of ₹25 crore during 2010-11 to strengthen Panchayati Raj institutions. Increase in the rate of VAT on tobacco and allied products from 12.5 per cent to 20 per cent. 	
3. Assam	<ul style="list-style-type: none"> Proposal to take possible measures including punitive actions, streamlining PDS to deal with the abnormal rise in prices of essential commodities. 	<ul style="list-style-type: none"> Proposal to form Farmers Club and take up Exposure Visits for dissemination of information, experience sharing, etc. 	<ul style="list-style-type: none"> Implementation of the recommendations of Assam pay commission 2008, which is expected to cause additional financial liability of ₹4,200 crore. 	<ul style="list-style-type: none"> Constitution of the Fourth Assam State Finance Commission (award period to commence from April 1, 2011).

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	<ul style="list-style-type: none"> Decision to set up the 'Assam State Civil Supply Corporation' for effective implementation of PDS. Providing food security to BPL people under a new scheme to supply 10 kg of rice per month to 13 lakh families at ₹6 per Kg. Proposal to set up 50 new hospitals in the riverine areas of the State. Earmarking of 30 per cent Government jobs for unemployed youths from rural areas. Setting up of multipurpose cultural complex, North East Tribal Museum and Cultural Centre, Film City, etc. Setting up of a Women University on the lines of SNDT University in Mumbai. 	<ul style="list-style-type: none"> Proposal to establish State Fishery Laboratory. Implementation of 'Special Employment Generation Programme' with an outlay of ₹200 crore. Proposal to identify the trade and activity-wise efficiency of the Tea Tribe youth and provide them a set of tool kits to increase the work efficiency. Proposed to set up micro-level enterprises in every village for facilitating employment generation. Proposal to give interest subsidy of 3 per cent to the weavers and sericulturists on term loan for capital investment upto ₹25,000 and working capital loan upto ₹10,000. Proposal to increase the rate of interest subsidy on crop loans from 2 per cent to 3 per cent. 	<ul style="list-style-type: none"> Setting up of Pay revision committee for SPSUs. Rationalisation of the Assam motor vehicle tax schedule. Revision of lump sum rate of taxes under the Assam Passenger Goods Taxation Act 1962 under active consideration of Government. Rationalisation of duty structure and license fees to enhance excise revenues by an additional amount of ₹25 crore. Removal of the existing entry tax of 1 per cent on sugar and 4 per cent on fish and eggs to curb rise in prices of food items. Abolition of entry tax on tea, reduction in the rate of entertainment tax on payment of admission to cinema halls. Reduction in VAT on X-ray films and other diagnostic films to 5 per cent, on items of daily use, viz, pressure cooker from 13 per cent to 5 per cent, from 13.5 per cent to 5 per cent on lease transaction and cooked food items, plates, forks and spoons, black board and decorative plywood. 	
4. Bihar	<ul style="list-style-type: none"> Setting up of Model Schools' under 'Model School scheme' on lines of Jawahar Navodaya Vidyalaya'. To set up 'Educational Infrastructure 	<ul style="list-style-type: none"> Provision of ₹900 crore during 2010-11 for bridges on roads in rural areas. Flood management programme will implement 35 flood 	<ul style="list-style-type: none"> Provision of 3 per cent interest subsidy to the farmers on loans taken through Kisan Credit Cards. Provision of ₹1,080 crore in 2010-11 budget 	<ul style="list-style-type: none"> Increase in the salaries of newly recruited teachers (whose pays are fixed) by ₹1000 per month Information technology initiatives like Common

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	<p>Development Corporation for developing educational infrastructure in the State.</p> <ul style="list-style-type: none"> Facility of Free ambulance services during hospitalisation for pregnant women in villages, medical facilities at health centre to malnourished children and mothers in 30 districts. Introducing 49 schemes for tourism department to be funded by central and State Government. 	<p>security schemes with an outlay of ₹848 crore.</p> <ul style="list-style-type: none"> Banking services at least one day in a week will be provided through 'Branchless banking' and, 'Business Correspondent, and Primary Agricultural Co-operative Credit Societies in villages with population up to 2000. E-muster roll based on biometric system for effective and transparent implementation of National Rural Employment Guarantee Scheme. 	<p>towards resource gap of State Electricity Board.</p> <ul style="list-style-type: none"> A new scheme called "small dealer tax scheme" of ₹10,000 lump sum for traders dealing in turnover up to ₹40 Lakh within the State. Tax exemption for Bell Metal articles. Compulsory E-payment and E-Return for traders with turnover above ₹40 lakh. Proposal of making entry tax rate consistent with VAT rate. Entry tax exemption for raw material for industry. 	<p>service centre, Knowledge city and State data centre to be implemented.</p> <ul style="list-style-type: none"> Curbing the sale of fake stamps and improve collections of stamp duty and registration fee. 'E-stamping' through 'Stock Holding Corporation of India'. Setting up of 'Reform Support Unit' and 'Tax Research Unit and Training Cell' under 'Bihar Administrative Reform Commission'.
5. Chhattisgarh	<ul style="list-style-type: none"> Setting up of five polytechnics and 'Skill Development Mission' for employment opportunities in the industries of State. Provision of ₹84.86 crore to build 113 hostels and 23 ashrams for the students belonging to SCs/STs. Scheme of 'Margin Money Grant' of ₹15 lakh for incentivising the entrepreneurs belonging to SCs/STs. Expansion of medical facilities and education by setting up five public health centres, 26 primary health centers, 300 sub-centers and 4 Government nursing school in 2010-11. 	<ul style="list-style-type: none"> Two new runways and a helipad to develop air services. Exemption of State entry tax on output of small industries. 	<p>On recommendations of the First State Finance Commission, the proposal to transfer 4.79 per cent of State's net revenue and also one-third of net collected entertainment tax to panchayati institutions.</p> <ul style="list-style-type: none"> Reduction/exemption of VAT on certain essential daily use items (kerosene stove, foodgrains, cooked food and pulses, etc). Exemption of stamp duty for land consolidation to the farmers up to 5 acres of land. 	
6. Goa	<ul style="list-style-type: none"> Proposal to establish 'Goa Institute for Administrative Careers' and a Government college 	<ul style="list-style-type: none"> Proposal to bring fallow land under cultivation by enactment of 'Contract Farming Act'. 	<ul style="list-style-type: none"> Increase in rate of land revenue by 200 per cent on untitled and fallow lands. 	<ul style="list-style-type: none"> Setting up a Task force on Food Processing and to establish a firm road map to boost the food processing sector.

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	<p>of Commerce and Economics.</p> <ul style="list-style-type: none"> An insurance cover through an insurance policy Scheme to be called as '<i>Swarnajayanti Aarogya Bima</i>' to the entire resident population of the State is proposed. It is proposed to constitute a team of professionals to frame a comprehensive 'Housing and Habitat Policy' for the State. 	<ul style="list-style-type: none"> Provision of subsidy on the solar power battery Encouraging owners of the land to put their agriculture land to productive use. Setting up a 'Goa Venture Capital Fund'. Exclusive Entrepreneur's Development Programmes for women to setup small and micro enterprise. Encouragement to artisans of Goan handicrafts by developing <i>Goa Haat-cum-Shilpagram</i>, new emporiums and <i>e-portal</i> for sale of handicraft items across the globe. Impetus to the inflow of tourists by commencing ferry / cruise services between Goa - Mumbai, Goa - Karwar, etc., purely on PPP basis. 	<ul style="list-style-type: none"> Proposal to levy a 5 per cent cess on room rents of all categories of Hotels / Resorts License fee structure for the retail sale of liquor as well as excise duty / fee structure to be rationalised. 	<ul style="list-style-type: none"> To set up a 'Goa IT Knowledge Centre' to promote local IT talent and channelise it in an entrepreneurial manner. A onetime grant of 50% and a maximum up to ₹50,000 as a 'seed capital' for the members of SHGs contributing 50% of the capital. Encouraging and facilitating PPP projects by setting up an 'Infrastructure Development Fund'. Proposal to set up a 'Viability Gap Fund' with a corpus of ₹44 crore.
7. Gujarat	<ul style="list-style-type: none"> Launching of "Saraswati Yatra" to ensure that all citizens of the State above the age of 15 get the benefit of education. Construction of 14 new Government colleges of higher education. Establishment of 3300 Nand Ghar as Anganwadis. Better provision of urban infrastructure and housing under a new scheme 'Swarnim Gujarat Chief Minister Urban Development Scheme 	<ul style="list-style-type: none"> Setting up 30 soil testing laboratories for research in agriculture sector. Budget provision for Primary Agriculture Co-operatives and District co-operative banks as per the recommendations of Vaidyanathan Committee. Provision of ₹541.99 crore for check-dams, deepening of ponds as well as expansion and modernisation of irrigation projects. 	<ul style="list-style-type: none"> Recruitment of 1,800 talatis as a separate cadre to carry out revenue works for improvement of performance at the grass root level. 	<ul style="list-style-type: none"> Establishment of a separate department of Climate Change for maintaining a balance between development and environment.

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	<ul style="list-style-type: none"> Allocation of budget of ₹133 crore to provide wheat and rice at affordable cost. 	<ul style="list-style-type: none"> Proposal to create quality road network by improving the existing roads in the districts and road network linking the ports of Gujarat, Special Economic Zones and Special Investment Regions. Assistance of ₹311 crore for buying 2,000 new buses to provide transport services to interior villages of the State. 		
8. Haryana	<ul style="list-style-type: none"> Allocation of ₹164.06 for 2010-11 to establish a number of skill development facilities and equip people to reap the advantage of industrialisation. Proposal to launch Rajiv Gandhi Urban Development Mission focusing on affordable housing for the urban poor, with an outlay of ₹500 crore during 2010-11. Proposal to set up Indian Institute of Management. 	<ul style="list-style-type: none"> Proposal to extend the PPP approach to niche areas such as providing tertiary level health care at affordable cost. Opening up the hinterland by building an East West and a North South expressway corridor through the State. Plan to set up Haryana Infrastructure Development Board as a nodal agency for conceptualisation, financing, implementation, maintenance and operation of PPP projects and also as a special purpose vehicle to take up major infrastructure projects. 	<ul style="list-style-type: none"> To levy a small surcharge on VAT and earmarking 80 per cent of collections for Urban Local Bodies and 20 per cent for Village Panchayats. Economic stimulus package for various works, such as up-gradation of district hospitals, setting up of new medical colleges, improvement of water supply and sanitation facilities in urban areas, setting up of special care institutions for the disadvantaged sections of the society, <i>etc.</i> 	<ul style="list-style-type: none"> Creation of cadre of IT professionals for smooth implementation and sustenance of e-Governance initiatives.
9. Himachal Pradesh	<ul style="list-style-type: none"> Proposal to implement the State subsidy scheme on 3 <i>dals</i>, 2 edible oils and salt. Implementation of biometric based smart cards to better targeting under PDS in two blocks of Shimla district. 	<ul style="list-style-type: none"> Proposal to implement a ₹372 crore scheme to promote diversification of crops, with special focus on organic farming and water harvesting. Launching of long term master plan called 'Unforgettable Himachal Brand' to 	<ul style="list-style-type: none"> Items presently being taxed at 4 per cent rate will be taxed at 5 per cent rate. No increase in the VAT rate on edible oils and foodgrains. Proposal to introduce the Himachal Pradesh Tax on Entry of Goods into Local Area Bill, 2010, with a view to 	<ul style="list-style-type: none"> Modernisation of Revenue Department by laying greater emphasis on computerisation of records, digitization of cadastral maps using latest survey techniques and computerisation of registration work.

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	<ul style="list-style-type: none"> Proposal to introduce 'Beti Hai Anmol Yojana' for the BPL families and deposit an amount of ₹5,100 in the post office in the name of each girl at the time of her birth. The Right of Children to Free and Compulsory Education Act, 2009 to be implemented. 	make tourism an all year activity and to promote tourism in the interior area .	generate additional tax revenues from goods used by industries/projects, goods being imported for turn key projects, pan masala, tobacco, cigarettes, etc.	
10. Jammu and Kashmir	<ul style="list-style-type: none"> Provision of subsidy of 50 to 75 per cent on premium for health insurance cover to the handicrafts artisans. Women empowerment by providing concession of 25 per cent in the amount of chargeable stamp duty if the land is purchased in the name of a female member of any family. 	<ul style="list-style-type: none"> Financial incentives to private sector, development of infrastructure and publicity initiatives to attract tourists in the State. To facilitate a mega marketing campaign during common wealth games and other festive occasions to enable the craftsmen and small traders of handicrafts to clear their stocks. A new trade policy is under formulation. Setting up of five Rural Self Employment & Training Institutes by the J&K Bank and the State Bank of India in collaboration with the Ministry of Rural Development, Government of India. All the remaining districts are proposed to be covered by such institutes in 2011-12. 	<ul style="list-style-type: none"> High Level Empowered Committee to monitor the progress of expenditure on all the relevant items and ensure 100 per cent utilisation of the grants awarded by the Thirteenth Finance Commission. Disinvestment process to start in the public sector in near future. Exemption of VAT on raw material and finished goods for SSI in 2010-11. Proposal to abolish toll tax on pesticides, weedicides and insecticides (essential disease control items for agriculture, horticulture and allied sectors). 	<ul style="list-style-type: none"> A Committee to be constituted with the twin objectives of better tax administration and a hassle free compliance.
11. Jharkhand	<ul style="list-style-type: none"> Stress on the total literacy drive in the State under 'Sarv Siksha Abhiyaan'. 	<ul style="list-style-type: none"> Strengthening the rural economy by way of making available good quality seeds as well as providing marketing support to rural produce by starting "urban haats" at Jamshedpur and Ranchi. 	<ul style="list-style-type: none"> VAT on diesel to be reduced from 20 per cent to 18 per cent. VAT exemption for essential commodities like rice, wheat, onion, 'sabudana', etc. Effective IT intervention for collection of Tax and Non-Tax Revenues. 	

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12. Karnataka	<ul style="list-style-type: none"> • Compulsory education for every child at least up to 10th standard from 2010 onwards. • A big campaign for skill development by providing training facilities for 3 to 5 lakh educated men and women every year. • A provision of ₹1,000 crore every year for city development campaign for bringing about plan development of large, medium and small towns. • Proposal to improve transport system in Bangalore city through developing metro rail, mono rail and good roads. • Investment of about ₹18,872 crore in the coming three years for water and drainage facility in all parts of the State. • An agriculture university to be established at Shimoga for study and research of special plants and crops of the Malnad region. 	<ul style="list-style-type: none"> • Increasing agricultural productivity in dry land areas of the State by providing water-harvesting structures in the form of check dams and <i>bandharas</i>. • Establishment of Agriculture produce exchanges in every district to provide a scientific system for marketing agricultural and horticultural products. • Comprehensive development of 1,000 villages every year by spending up to ₹1000 crore under the <i>Suvarna Gramodaya</i> programme. • Industrial estates to be developed by providing necessary infrastructure and establishing small and medium industries in every district. • A fresh capital of ₹600 crore to be provided to Co-operative credit institutions and District Central Co-operative Banks through the State and Central Government as recommended by Vaidyanathan Committee. 	<ul style="list-style-type: none"> • Disinvestment in Government undertakings. • Proposal to impose a toll of ₹500 on every trip made by a vehicle of more than 16 ton weight in transporting materials other than machinery and equipment. • VAT exemption on food materials such as wheat, rice and pulses. • VAT rate to be reduced from 12.5 per cent to 5 per cent on certain items. • VAT rate to increase from 12.5 per cent to 15.0 per cent on tobacco. • Luxury tax rate to increase from 6.0 per cent to 8.0 per cent on certain categories of hotel rooms. • Reduction in stamp duty from ₹200 to ₹50 on agreement deeds related to shares/debentures and other marketable securities. 	<ul style="list-style-type: none"> • Setting up a Special Economic Zone in an area of 12,000 acres near Bengaluru International Airport. • '<i>Mukhyamanthri Nagarothana Yojane</i>' for the improvement of seven City Corporations, 44 City Municipal Councils, 94 Town Municipal Councils and 68 Town Panchayats.
13. Kerala	<ul style="list-style-type: none"> • Provision of rice at ₹2 per kg for all families who have completed at least 50 days of work under NREGS. • Contributory pension scheme to be implemented for Kerala State Financial Enterprises employees. • Kerala Institute for Retail Management, first of its kind in India, 	<ul style="list-style-type: none"> • Comprehensive scheme for nurturing bio-diversity in the garden lands surrounding households, with the objective of planting 10 crore trees in two years at a total cost of ₹100 crore. • Kisan credit cards to be issued to all eligible farmers in 2010-11. 	<ul style="list-style-type: none"> • Imported sugar to be exempted from tax. • Tax rate reduction from 12 to 4 per cent on a number of items. • Proposal to exempt Cable TV operators having connections up to 5000, from luxury tax. • Exemption from paying stamp duty for every member of a 	<ul style="list-style-type: none"> • Mandatory energy audit in all industrial and commercial establishments. • A separate Energy Efficiency Company to be formed under the Energy Management Centre. • Kerala Financial Corporation to be promoted as a non banking financial

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	is proposed to be set up for training in entrepreneurship and management studies.	<ul style="list-style-type: none"> An Income Support Scheme to be piloted in sectors like coir, handloom, bamboo and handicrafts. Proposal to strengthen water and rail transport, construction of the national water ways and renovation of the feeder canals. A company to be set up for the study and launch of super fast rail corridor. Price Stabilization Fund of ₹10 crore to ensure fair price for coir products. Construction of ₹1,600 crore Elathur – Ponnani beach tourism road on BOT mode. 	<ul style="list-style-type: none"> scheduled tribe who acquires not more than 5 cents of land for construction of a house. Reduction in the effective rate of stamp duty, surcharge and registration fee in Corporation areas from 15.5 per cent to 11 per cent; in Municipality/ Township/Cantonment areas from 14.5 per cent to 10 per cent; and in Grama Panchayat from 12 per cent to 9 per cent. Lump-sum motor vehicle tax of ₹2,000 for five years instead of annual tax for autorickshaws. Implementation of works for about ₹3,000 crore under stimulus package. 	<ul style="list-style-type: none"> institution independent from SIDBI. Social Audit Cell to be set up in the Local Self Government Department.
14. Madhya Pradesh	<ul style="list-style-type: none"> Strengthening of PDS by implementing food coupon system based on information technology. Proposal to launch a new scheme called '<i>Dr. Shaymprasad Mukharjee Scholarship Scheme</i>' for higher education. To give guarantee of education loan taken from banks for higher studies under '<i>Ma Saraswati Higher Education Bank Loan Guarantee Scheme</i>'. 	<ul style="list-style-type: none"> Proposal to launch '<i>Mukhya Mantri Gram Sadak Yojana</i>' in all the villages of State with the provision of ₹200 crore for 2010-11. New electricity generation schemes and modernisation of existing electricity projects during 2010-11. Additional irrigation for 1.84 lakh hectares in 2010-11. 	<ul style="list-style-type: none"> As per the recommendations of the 'Third State Finance Commission' a provision of ₹3,098 crore is proposed for local bodies. VAT exemption for foodgrains, pulses, salt, sugar and clothes. Entry tax rate to be reduced from 2 per cent to 1 per cent on the use of iron and steel to make automobile industry competitive. 	<ul style="list-style-type: none"> Initiative towards administrative reforms by establishing computerised 'Integrated Enquiry Stations, on PPP model in 2010-11.
15. Maharashtra	<ul style="list-style-type: none"> Computer laboratories to be established in 2,500 secondary schools to impart computer education to students. 	<ul style="list-style-type: none"> Special package for 6 districts of Vidarbha for distribution of cows. Focus on integrated farming system, Pulses 	<ul style="list-style-type: none"> Tax relief for foodgrains and some other essential items is proposed. 	<ul style="list-style-type: none"> Computerisation of the sales tax department and providing latest modern services to the dealers, etc. proposed.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<ul style="list-style-type: none"> Approval of 150 Junior Colleges in tribal and hilly areas from academic year 2010-11. Development of various religious places in the golden jubilee year of the State. Rajiv Gandhi New Jeevandai Yojana for distributing health cards for heart diseases, cancer, surgery of brain and spinal cord, kidney transplant and surgery of urinary tract, burns and accidents for farmers. 	<p>Mission, Clean cotton movement, Soil health Mission, Skill development of farmers, promoting SHGs and empowering farmers to increase foodgrain production as well as to increase income of small landholders.</p> <ul style="list-style-type: none"> New power project of 1,320 mega watt at Dondaicha and another 1,600 mega watt at Dhopave. A policy for Golden Quadrilateral of Mumbai - Pune - Nashik - Aurangabad as focal point of Agro-industries and industrial development. River water cleaning programme in the next five years. Proposal to complete 100 projects including dams on river Godavari. Starting of the next phase of Rajiv Gandhi Sea Link during 2010-11. Decision to construct Mumbai Trans Harbour Link connective Sewri to Nahva-Sheva at a cost of ₹8,500 crore to be completed in four years. 	<ul style="list-style-type: none"> The scope of Dr.Punjabrao Deshmukh crop incentive scheme is being enlarged to cover loans up to ₹50,000 at zero rate of interest. Steps to revise Minimum wages of agricultural workers in the range of ₹100 to ₹120 per day. Tax on vehicles operated on battery and solar energy proposed to be reduced from 12.5 per cent to 5 per cent. Relief in luxury tax to small hotel and lodges with room rent up to ₹750 per day per accommodation. Amendments in VAT Act allowing transaction-wise assessment, provision for grant of part refund. Amendment to Bombay Motor Vehicle Tax Act (1958), Extension of E-services for collection of luxury tax and profession tax etc. 	<ul style="list-style-type: none"> Proposal to establish tax academy for training to officers and staff of income tax department and carrying out research and tax collection analysis. Proposal to establish one sub-centre of District Government Library in each district of the State. Villages with large population to be given financial assistance for preparation of Village Development Plan and for providing quality basic amenities.
16. Manipur	<ul style="list-style-type: none"> Construction of sport complex at Thoubal, Chandel, Jiribam and Senapati. Budget allocation of ₹581.52 crore for Social Services sector to improve Human Development indicators. 	<ul style="list-style-type: none"> Proposal to ensure outcomes of substantial investment made in infrastructure sectors like irrigation, roads, power, education and health. Promotion of settled agriculture and livelihood improvement 	<ul style="list-style-type: none"> Proposal to enlarge the tax base and also increase and rationalise the rates of VAT, motor vehicle tax, power tariff, stamp duties, forest royalty rates etc. 	

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		<p>and innovative jhumming cultivation to increase food-grain production and productivity.</p> <ul style="list-style-type: none"> Budget allocation of ₹88.65 crore for roads and bridges including other infrastructure to improve the physical connectivity in the State. 		
17. Meghalaya	<ul style="list-style-type: none"> Multi-pronged strategy to tackle the twin issues of food security and inflation through an improved and efficient PDS, heightened consumer awareness and enforcement of regulatory measures. Establishing a Cancer Wing at Civil Hospital, Shillong Enhanced focus on systems management, e-health services and bio-medical waste management. Revamped programme 'Saakshar Bharat' – for adult education especially for women to commence activities in the West and South Garo Hills districts. 	<ul style="list-style-type: none"> Covering 6000 families in the initial phase of new scheme for providing seed capital of ₹5,000 to a family for opening a bank account with the purpose of enhancing flow of credit to marginal farmers, especially BPL families and income generative activities. Emphasis on agriculture and allied activities by providing higher plan outlay of ₹176.35 crore during 2010-11. Allocation of ₹180 crore from the State Plan for construction of roads and bridges. Under Accelerated Irrigation Benefit Programme, 32 minor irrigation projects to be undertaken in 2010-11. 	<ul style="list-style-type: none"> Ceiling on guarantees to selected and prioritised schemes and also to establish 'Guarantee Redemption Fund' to avoid the risk of default. Proposal to increase the VAT rate on items from 4 per cent to 5 per cent to generate additional revenue. Proposal to improve revenue collections by forest department through measures viz. fees imposed on producers, stockists and dealers in charcoal and, export transit pass fees on consignments of charcoal that leave the State. Reduction in the tax rate on cashewnut from 12.5% to 4% to make cashewnut growers more competitive and encourage processing units. Various revenue enhancing measures such as revision of rates of license fees and other excise levies, increase in the rates of tax under Meghalaya Passengers and Goods Taxation Act and rationalisation of rate of tax on works contracts. 	<ul style="list-style-type: none"> As an initiative towards financial sectors reforms, all the treasuries will be fully automated and interlinked through the internet and will form part of the Integrated Financial Management System (IFMS). Expansion of IT park and State data centre in 2010-11. Amendments in the Meghalaya electricity Duty Act and Meghalaya Tax on Luxuries (Hotels Lodging Houses) Act, 1991.

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18. Mizoram	<ul style="list-style-type: none"> Proposal to build satellite township around Aizwal to ease the intense congestion. Focused approach towards promoting sport and youth activities and development of sports infrastructure. 	<ul style="list-style-type: none"> A flagship programme New Land Use Policy introduced, which is an integrated programme for agriculture and allied activities. State Data Centre with the state of the art infrastructure under National e-Governance Plan to be implemented in next 5 years for storing all the State Government data. Reduction in subsidy on power consumption, increase capital investments in power sector as well as its corporatisation. 	<ul style="list-style-type: none"> Augmentation of Guarantee Redemption Fund in 2010-11. Upward revision in taxes on motor vehicle. Addressing the issues relating to tax administration, developing appropriate management information system, capacity building and collection efficiency. Streamlining the processes of land revenue, stamps and registration etc. 	
19. Nagaland	<ul style="list-style-type: none"> Budget provision of ₹6.36 crore to the Department of Art and Culture for the completion of World War II museum at Kisama. Budget provision of ₹53.57 crore for completion of projects like infrastructure development of Sainik School Punglwa, completion of directorate building, communitisation, and for distribution of free textbooks. 	<ul style="list-style-type: none"> Year 2010-11 declared as the "Year of Entrepreneurs" with the basic objectives of assisting, training and motivating entrepreneurs in all the districts of the State. Supply of high yielding seeds and of farm machinery and equipments to farmers at subsidised rates. Setting up of two Primary Processing Centres to improve marketability of horticulture produce. 	<ul style="list-style-type: none"> No new taxes for 2010-11. Emphasis on better realisation of revenues at existing rates. 	<ul style="list-style-type: none"> Budget allocation of ₹149.09 crore for capacity building, payments towards land compensation, setting up of a 'Regional Geographical Information System' and remote Sensing Centre, etc. Necessary assistance to set up banks in unbanked areas.
20. Orissa	<ul style="list-style-type: none"> Proposal to create infrastructure and setting up of 'Model Schools'. Budget allocation of ₹910.43 crore for food subsidy to ensure food security. 	<ul style="list-style-type: none"> A new scheme for utilization of ground water is proposed with an outlay of ₹100 crore. Construction of 1000 check dams to conserve water at the end of monsoon for irrigation, drinking water and ground water recharge. 	<ul style="list-style-type: none"> Proposal of introducing a cash management system in 10 key Departments through Monthly Expenditure Plan and Quarterly Expenditure Allocation in 2010-11. Proposal to amend the Orissa Entertainment Tax Act, 2006 to bring Direct-to-Home Service under tax net. 	<ul style="list-style-type: none"> Formulation of Annual Maintenance Plan for appropriate institutional reforms. Proposal to bring out the Outcome Budget of Works, Water Resources, Rural Development, Women and Child Development and Panchayati Raj Departments in 2010-11.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
			<ul style="list-style-type: none"> • E-filing of return by the dealers and modernization of border check gates. 	
21. Puduchery	<ul style="list-style-type: none"> • Financial assistance to unemployed agriculture graduates for the establishment of Agri Clinics. • Establishing medical college under Government. • Proposal to introduce a bio-metric based smart ration card during 2010-11. 	<ul style="list-style-type: none"> • Construction of auction yards, rural godowns and regulated market yard for improving marketing conditions for agriculture and horticulture products. • ITI at Embalam is proposed to be established in 2010-11. 	<ul style="list-style-type: none"> • 100 per cent subsidy to farmers for installation of drip irrigation and purchase of inputs etc. who are cultivating crops under precision farming. • Reduction in VAT from 12.5 per cent to 4 per cent for the battery operated vehicles. 	
22. Punjab	<ul style="list-style-type: none"> • Reduction in the stamp duty for properties transferred in favour of women from 4 per cent to 3 per cent. • It is proposed to provide 70 acres of land in knowledge city Mohali and financial assistance of ₹51 crore for setting up of prestigious Indian School of Business. 	<ul style="list-style-type: none"> • Initiative towards 'Decentralized Planning' by constituting the District Planning Committees for all the districts of the State. • Approval of 342 mega projects involving an investment of ₹97,623 crore to promote private investment. 	<ul style="list-style-type: none"> • 'Green Initiative', addressing the challenge posed by climate change, is to be funded by enhancing the electricity duty by 3 per cent, generating a revenue of ₹270 crore per annum. • Entertainment duty to be reduced from 125 per cent to 25 per cent and the Theaters (Dramas) to be fully exempt from entertainment duty to encourage the services sector. 	
23. Rajasthan	<ul style="list-style-type: none"> • Purchase of 150 ambulances, construction of buildings for 500 sub-health centres and ICUs in district hospitals etc. in 2010-11. • Increase in pensions for senior citizens, widows and handicapped. • Setting up of five ITIs, scholarships and housing etc. for welfare of minority communities. • 'Aggregate/ Consolidated Co-operative Development Scheme' for 	<ul style="list-style-type: none"> • Setting up of 320 GSS of 33 KV and 20,000 domestic solar light equipments in 2010-11. • Recruitment of 1,000 forest guards for maintaining forest security. • 'Rajasthan Infrastructure Development Act' proposed for infrastructure development with a view to attract private investment in the sector. • Proposal to set up a 'Mobile Testing Lab' in each district to test the quality of food products. 	<ul style="list-style-type: none"> • Proposal to disinvest 10 per cent capital of 'Rajasthan State Mines and Mineral Corporation'. • Tax on pulses to be retained at 1 per cent due to inflation. • Registration of mobile towers and user charges along with registration fees for increasing resources of local bodies. • VAT to increase from 4 per cent to 5 per cent as decided by the Empowered Committee of State Finance Ministers. 	<ul style="list-style-type: none"> • 'Domestic Workers Security Act' proposed for domestic servants in the State. • Simplification of procedures of revenue collection.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<p>strengthening co-operative movement.</p> <ul style="list-style-type: none"> Construction of 1,000 classrooms during 2010-11. 			
24. Sikkim	<ul style="list-style-type: none"> Innovative and socially relevant measures to completely eradicate poverty in Sikkim by 2015. Construction of a 575 bedded multi-specialty hospital in State capital. Distribution of protein supplement food inputs under Mukhya Mantri Antyodaya Pustakhar Yojana to remedy the malnutrition problems affecting children. 	<ul style="list-style-type: none"> Four Kisan Bazaars in four districts and sixteen Kisan Bazaars at the BDO level in the villages to provide additional marketing facility to farmers. Emphasis on transforming land as totally organic, organic certification, identifying competitive organic market and cost effectiveness, etc. Formulation of legislation for Clean Air Act, Water quality Act, Environment Policy Act, Pesticides Act and Endangered Species Act to complement and reinforce green drive. 	<ul style="list-style-type: none"> An authority to be instituted to oversee issues relating to curtailment of non-plan expenditure and matters pertaining to revenue mobilisation and debt management in the context of fiscal reforms and budget management scheme. 	<ul style="list-style-type: none"> Setting up the Block Development Committees to assist BDOs in the discharge of their duties under the regime of decentralized administration.
25. Tamil Nadu	<ul style="list-style-type: none"> Tuition fee to be abolished for all students pursuing postgraduate courses in government arts and science colleges. Proposal to provide essential food items like <i>toor dhal</i>, <i>urad dhal</i> and palm oil at subsidised prices through fair price shops. Ensure smooth supply through import of <i>toor dhal</i> and palm oil from abroad as well as procured from other states. Allocation of ₹50 crore for providing computers to 2,000 middle schools in the 2010-11. Business loans to the tune of ₹25 crore to be 	<ul style="list-style-type: none"> New flood protection works to the tune of ₹609 crore, in 2010-11. A scheme to completely rehabilitate the Contour Canal at a cost of ₹127.5 crores proposed. An industrial park to be set up in Viluppuram district. Traffic congestion to be addressed by building Western Outer Ring Road for Coimbatore at a cost for ₹284 crore and grade separator on Anna Salai in Chennai at a cost of ₹500 crore. A Khadi Spinners and Weavers Welfare Board to be established for welfare of Khadi workers. 	<ul style="list-style-type: none"> VAT exemption on major food items like pulses and grams, flour of pulses and grams, edible oil, tamarind, chillies, coriander, turmeric, asafetida, mustard and spices. Proposal to reduce VAT on certain items from 12.5 per cent to 4 per cent. Increase in the devolution of funds to local bodies from state's own tax revenue from the present 9.5 per cent to 10 per cent from 2010-11. 	<ul style="list-style-type: none"> 10,000 more self help groups to be formed in 2010-11. Initiative towards child development by setting up 9,045 Nutritious Meal Centres with kitchen sheds at an estimated cost of ₹200 crore in 2010-11.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	sanctioned to 12,500 entrepreneurs belonging to minority communities in 2010-11.			
26. Tripura	<ul style="list-style-type: none"> • Strengthening of PDS and maintaining steady supply of ration commodities. • Ban on delivery/ movement of vehicles carrying PDS items after 4 p.m. and monthly entitlement of ration commodities to be published in local dailies. • Setting up of new schools, providing <i>pucca</i> building for all schools and extension of computer aided learning to all schools and broadband connectivity to all high schools by 2020. • Setting up of 100 new health sub centers and construction of 100 bedded sub-divisional hospitals at Kanchanpur and Amarpur. 	<ul style="list-style-type: none"> • Action plan for years 2010-11 and 2011-12 with target to produce food-grains of 8.61 lakh MT at the end of 2011-12 with a view to achieve self-sufficiency. • Software Technology park to be set up to generate employment opportunities for IT manpower. 	<ul style="list-style-type: none"> • Implementation of the Report of the third State Finance Commission from 2010-11. • Emphasis on expanding tax payers' base, improving compliance of tax laws, efficient tax administration, special drives against tax evaders, speedy disposal of appeal cases and encouraging sincere taxpayers, <i>etc.</i> 	
27. Uttarakhand	<ul style="list-style-type: none"> • Provision of ₹1,400 crore under Gender Budget for women empowerment. • Provide Medical Education by charging annual fees of ₹15,000 only. 	<ul style="list-style-type: none"> • Investment of ₹454.99 crore to finance different electricity schemes during 2010-11. • Integrated Industrial Promotion Policy proposed with investment of ₹100 crore. 	<ul style="list-style-type: none"> • VAT on Kerosene and textile west and cotton west to be reduced from 12.5 per cent to 4 per cent. • Abolition of VAT on traditional handlooms and writing ink. • Stamp duty on sale and purchase of immovable property to be reduced from 7 per cent to 6 per cent in 2010-11. 	<ul style="list-style-type: none"> • 'Mini Banks' to be set up in 428 villages during 2010-11. • Setting up the 'press club' at district level.
28. Uttar Pradesh	<ul style="list-style-type: none"> • Provision (₹ 9,099.75 crore) for 'Special Sector Plan' for scheduled castes. 	<ul style="list-style-type: none"> • Improvement in transmission and distribution mechanism of energy sector. 		<ul style="list-style-type: none"> • Provision of ₹289.39 crore for Census 2011. • E-District scheme aiming at electronics delivery of

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<ul style="list-style-type: none"> Strong administrative mechanism against artificial shortage of commodities, distribution of imported subsidised pulses through PDS, etc. Proposal to build 5 lakh houses in 2010-11 under 'Indira Awas Yojana'. Provision of ₹1242 crore under Dr. Ambedkar Gram Sabhha Vikas Yojana, for environmental cleanliness in villages. Proposal to open 1000 primary and 1000 upper/higher primary schools during 2010-11. 	<ul style="list-style-type: none"> Construction of express ways, development of 'Boudh Paripath' and international airport at Kushinagar etc. on PPP basis. Village industries to be set up during 2010-11 with a capital investment of ₹247.68 crore providing employment to 82,000 people. 		<p>Administrative services to be extended in all over the State during 2010-11.</p>
29. West Bengal	<ul style="list-style-type: none"> Proposal to strengthen the 'Anti-Profiteering Act' to tackle the problem of artificial scarcity of essential commodities. Setting up 2000 vocational training Centres and 25 ITIs during 2010-11. To establish 20 colleges in 2010-11. 'West Bengal Urban Employment Scheme' to be implemented in 2010-11 for reducing urban unemployment. 	<ul style="list-style-type: none"> Fair price to the farmers for their produce, protection of the interest of the consumers, establishment of multipurpose cold storages and chain arrangements and encouraging 'Self-Help Groups' to sell the produce in the market in the State etc. Improvement of irrigation and drainage system to increase agriculture production. Encouraging setting up and expansion of industries in North Bengal through additional incentives for capital investment, electricity duty exemption and employment generation. 	<ul style="list-style-type: none"> A penalty of 10 per cent on the defaulted tax to be imposed. Central Sales Tax (West Bengal) Rules, 1958 to be amended. Proposal to allow input tax credit on spare parts, components and accessories of plant and machinery used in manufacturing and also input tax credit on pollution control equipments installed in industrial units. Exemption from tax for fuel made from solid waste procured from any local self government. Increase in the rate of tax on mobile phones with maximum retail price exceeding ₹3,000 from 4 per cent to 12.5 per cent. Increase in the rate of sales tax on sale of foreign liquor to 37 per cent, with an option to 	

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Concl.)

State	Social	Economic	Fiscal	Others
			pay tax at the rate of 23 per cent on maximum retail price.	
30. NCT Delhi	<ul style="list-style-type: none"> 15 projects for construction of EWS houses for economically weaker sections costing ₹1,814 crore to be implemented under JNNURM. Setting up of three 200-bedded hospitals at Vikaspuri, Burari and Ambedkar Nagar and 750-bedded hospital at Dwarka under PPP mode. 	<ul style="list-style-type: none"> Under JNNURM, 13 projects of PWD roads and flyovers, 11 projects of MCD roads and 10 flyovers, 3 projects of sewerage of DJB, one project for redevelopment of Connaught Place by NDMC and purchase of 1500 DTC buses etc. to be undertaken. Modernisation of the DTC fleet with the addition of 3775 Low Floor buses costing ₹2,019 crore to improve the quality of public transport. 	<ul style="list-style-type: none"> VAT at 5 per cent and 12.5 per cent rate to be imposed on certain items which were exempted from VAT. Increase in VAT from 5 percent to 12.5 per cent on some items, viz., dry fruits, desi ghee, household plastic items, tractor tyres and tubes, inverters, locks, tea etc. VAT exemption for some essential commodities and foodgrains to minimize the impact on cost of living of common man. VAT on diesel to increase from 12.5 per cent to 20 per cent. Subsidy of ₹40 to be provided on domestic LPG cylinder. Increase in maximum registration fee from ₹100 to ₹500 and proportionate increase in other slabs as well. 	